

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 658 OF 2017 IN
DFR NO. 2460 OF 2017**

Dated: 17th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

T. C. Terrytex Limited

.... Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shrey Dambhare

ORDER

**IA NO. 658 OF 2017
*(Appln. for waiver of court fees)***

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **02.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt